

(ii) Central Agriculture Minister's statement in Parliament on 12th March, 1970.

(iii) Home Minister's announcement in Rajya Sabha on 8th September, 1976.

The matter is of urgent public importance. I would request the Hon'ble Prime Minister to ban the cow slaughter in India.

(iv) REPORTED DISSATISFACTION AMONG THE STAFF OF SHIPPING CORPORATION OF INDIA.

DR. VASANT KUMAR PANDIT (Rajgarh) : Mr. Speaker, Sir, with your permission, I want to make a mention under Rule 377 of the following matter of public importance.

I request that the Government do take into consideration for immediate action the situation of growing discontent, strong feelings of frustration and total dissatisfaction among the officials and the administrative staff of the Shipping Corporation of India; the problems created by the reconstitution of the Executive Wing, the total disregard to seniority and experience of the officials of the SCI; the acts of favouritism and nepotism which has set in a trend of demoralisation at senior levels on the background of a downfall in the shipping business of the Corporation and the need to take immediate steps to retrieve the situation by utilising experienced and senior officials and staff in the proper perspective to put the SCI on a sound and viable footing.

May I request the Minister of Shipping to apprise the House on the action taken on this situation.

(v) REPORTED PEN DOWN STRIKE BY NON-GAZETTED POSTAL AUDIT ASSOCIATION, NAGPUR.

DR. VASANT SATHE (Akola) : Mr. Speaker, Sir, it is reported that the non-gazetted postal audit association, Nagpur, is carrying on pen-down

strike since 7th November, 1978. The officials involved in inspection duty have also stopped their work and are at headquarters. The issues connected with the agitation are:

1. Repatriation of five Section Officers at Resident Audit Offices at Bombay, Ahmedabad and Pune.

2. Promotion of the staff as per orders already issued.

3. Equitable distribution of inspection duty for the entire staff.

Agreement reached in December, 1970 and thereafter have been unilaterally withdrawn by the authorities and they are planning to open a new branch audit office at Bombay in violation of these agreements. The authorities have withheld pay and allowances for the period of strike. They have seized all attendance registers. On 9th November, 1978, police were called by lodging false complaint against the employees. On 27th November, 1978, the S.D.C.A. refused to meet Shri—I do not want to name a Member of the Parliament, belonging to the Janata Party. The C.A.P.T. visited the office on 1st December, 1978, but refused to settle the issue through negotiations. The matter is serious enough to call for the attention of the House.

(vi) KISAN RALLY IN DELHI ON 23RD DECEMBER, 1978.

श्री शशी राम बाबूजी (नगपुर) : 23 दिसम्बर को बीघरी बरच सिंह के जन विकास पर किसान सम्मेलन की तरफ से दिल्ली में आयोजित किसान रैली, जिसमें एक करोड़ के जनसभा किसान कार्ड के कोने कोने से चल कर आये श्री बाबूजी, मोहिता तथा इस देश के जनसभा सम्मेलन किसान कार्यकर्ताओं की बाहुने वाले नेताओं की धारा की युक्ति के द्वारा किसान की समस्या को लेकर अपनी संघों के वाले एकट्ठे हो रहे हैं। बीघरी बरच सिंह के जन विकास पर उनकी बैठना किसानों के लिए बहुत महत्व की बात है। अलग बाकि के लिए किसान सम्मेलन के अध्यक्ष श्री राम नारायण ने प्रभावशाली की से अनुमति मांगी की जिसकी अनुमति प्रभावशाली की से नहीं है। इसके किसानों की धारामें बहुत सुविधा होती है और किसानों का मन टूट रहा है। अगर हम एकट्ठे हो, हमारे नेता के साथ किसान बरच पर उसकी बात की न देख सकें यह उनके अधिकार